

Salandi Irrigation project

3173. **SHRI JAYANTI PATNAIK**: Will the Minister of **WATER RESOURCES** be pleased to state:

(a) the amount spent on Salandi major irrigation project in Orissa so far;

(b) whether the project has not been completed particularly the right side canal; and

(c) if so, the steps taken to complete that project?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA):

(a) Salandi Irrigation Project of Orissa was started in II Five Year Plan and completed in VI Plan at a cost of Rs. 16.38 crores.

(b) and (c) Do not arise.

Transport facilities in national waterway No. 2

3174. **SHRI PARAG CHALIHA**: Will the Minister of **SURFACE TRANSPORT** be pleased to state:

(a) whether Government have since ordered a study for the developmental prospects of inland transport facilities in National Waterway No. 2 (the Brahmaputra);

(b) if so, the conclusions arrived at in the study;

(c) the steps proposed to be taken on these conclusions;

(d) whether Government are inclined to buy Special Hovercrafts for cargo transportation on National Waterway No. 2; and

(e) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI T. G. VENKATRAMAN): (a) to (c) A study was carried out during 1990 by the Inland Waterways Authority of India (IWAI) to identify the developments to be carried out on the river Brahmaputra. This project report recommended development of river Brahmaputra for navigation in 4 phases depending upon traffic projections. The

development includes maintenance of fairway, provision of cargo handling facilities including terminals etc. The declared stretch is being developed for shipping and navigation accordingly, keeping in view the cargo offering.

(d) No, Sir.

(e) Does not arise.

Arrest of ISI and JKL F activities

3175. **SHRIMAT ANANDIBEN JETHABHAI PATEL**: Will the Minister of **HOME AFFAIRS** be pleased to state:

(a) whether it is a fact that Pak I.S.I. agents and J.K.L.F. militants were arrested from Ahmedabad recently;

(b) if so, the details thereof; and

(c) whether Government have taken any measures to stop infiltration from Nepal Border and our Northern Border; if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI INDERJIT GUPTA): (a) and (b) As per information furnished by the State Government of Gujarat Pak I.S.I. agents and J.K.L.F. Militants were arrested in Ahmedabad by Gujarat Anti Terrorist Squad on 01.6.1996. Their names are as under:—

1. Abdul Goni @ Assadullah @ Nooruddin s/o Bahauddin Goni r/o Bhadarva, J&K (residing in Pakistan since 1992)
2. Javedkhan @ Chhota Javed s/o Mohmed Safikhan r/o Navapora, P. Station. Khanyar, Srinagar.
3. Abdul Bashid Shah @ Jalaluddin s/o Abdullah Shah r/o Jabirsahida P. Station Ohda, Ta. Kohta, POK (Azad Kashmir).
4. Ayub Butt @ Zulfikar @ Tajmmul s/o Habibullah Butt r/o Kanipura, Sonawadi, Baramullah.

Two of the local harbourers have also been arrested.

1. Gyasuddin s/o Janmahmed Qureshi r/o Mirzapur Ahmedabad.
2. Ismail Ahmed Ali a British Citizen and native of village Nabipur, Distt. Bharuch, Gujarat.